

F.No.36(27)/2014-Judl.
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhavan, New Delhi
Dated: 18th September, 2015

ORDER

In supersession of order dated 11.07.2014 and all orders earlier to this, the President is pleased to engage the following advocates as Senior Panel Counsel and Central Government Counsel for conducting the litigation of Army, Navy and Air Force before the Armed Force Tribunal at Jaipur and Jodhpur with immediate effect for a period of three years or until further orders, whichever is earlier:-

ARMED FORCE TRIBUNAL, JAIPUR
Senior Panel Counsel

Sr. No.	NAME	ADDRESS
1	Pyare Lal	"PARO KRIPA" D-124, Tara Nagar, Jhotwara, Jaipur 302012 9414056553
<u>Central Government Counsel</u>		
1	Shree Narayan Swami	Bandu Nagar, Opp. Vidhyadhar Nagar Roadways Depot, Sikar Nagar, Jaipur, 9610881188(M)
2	Anil Bhardwaj	41/33, Varun Path, Mansarovar, Jaipur. 9414056720(M)
3	Sandeep Garssa	26, Janak vihar, Sirsi Road, Pancha wala, Jaipur. 9829009363(M)
4	Pradeep Mathur	F-14, Nandpuri-F, Hawa Sadak, Swez Farm, 22-Godown, Jaipur(Raj), 9414252168(M)
5	Brij Bihari Sharma	A-75, Varun Vihar, Meena Paldi, Agra Road, Jaipur, 9414238122(M)
6	O P Jhajharia	Plot No.374, Shri Ram Apartment, S-4, Shiv Nagar, Behind Goras Bhandar, Murlipura, Jaipur.9782447550(M)
7	Sudesh Chand Sharma	82/107, Mansarover Colony, Nilgiri Marg, Jaipur (Raj), 9352960939(M)

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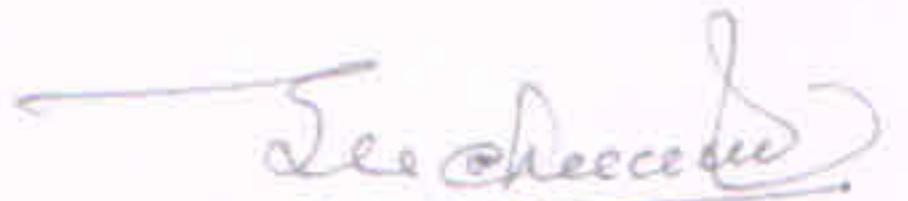
8.	Gajendra Sharma	67, Sardar Patel Marg, Patel Colony, C-Scheme, Jaipur. 9413666857(M)
9.	Arun Kumar	Plot No. 59, Ratan Nagar, Dher Ka Balaji, Sikar Road, Jaipur, 9461042740(M)

ARMED FORCE TRIBUNAL, JODHPUR
Senior Panel Counsel

Sr. No.	NAME	ADDRESS
1	Daya Ram Gurjar	Near Ramdev Temple, Sunthla, Chopasani Road, Jodhpur-342008, 9460108066(M)
<u>Central Government Counsel</u>		
1	Amitabh Acharya	2/886 Kudi Bhagtasni Housing Board, Jodhpur, 9694525555(M)
2	Sameer Shrimali	17E, 579, chopasani Housing Board, Jodhpur, 9460009324(M)
3	Narendra Songara	Z/6, B-2 Road Paota, Jodhpur. 9414012411(M)
4.	Tribhuwan Singh	House No.9A, Shakti Nagar Ist Road, Paota C Road, Jodhpur. 9783731735(M)

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Departments O.M.No.26(1)/99-Judl. dated 24th September, 1999 read with O.M.No.F.26(1)/2005-Judl. dated 31st January, 2008. The payment of professional fee and incidental expenses shall be made by the concerned Department.

3. The empanelled counsel shall not appear against UOI in the Armed Forces Tribunals.
4. Hindi version of this order will follow.



(Suresh Chandra)

Joint Secretary & Legal Adviser to the Government of India



To

All above mentioned Panel Counsel.

Copy to:

1. Judge Advocate General, Army, 'A' Wing, Sena Bhawan, New Delhi-11.
2. Judge Advocate General, Navy, 'C' Wing, Sena Bhawan, New Delhi-11.
3. Judge Advocate General, Air Force, Vayu Bhawan, New Delhi-11
4. The Registrar, Principal Bench, Armed Forces Tribunal, R.K. Puram, New Delhi
5. The Registrar, AFT Benches, Jaipur and Jodhpur.
6. Incharge, Litigation(HC) Section.
7. Accountant General, Jaipur and Jodhpur.
8. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary.
9. Hindi Unit for Hindi version of this order.
10. Guard File/Judicial Section with 5 s/copies.
11. NIC Cell with the request to upload this order in the website.



(B.S. Sharma)
Supdt.(L) (Judl.)